

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 25
(IB)-1748(PB)/2019

IN THE MATTER OF:

Reliance Commercial Finance Ltd
v.
Two Brothers Beverages Pvt Ltd.

.... Petitioner

.... Respondent

Order U/s. 7 of (IBC) in Liq

Order delivered on 29.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Mr Vijay Kumar Liquidator, Adv. Nishi
Chaudhary, Adv. Yashartha Gupta, Adv.
Mayuresh Rishabh
For the Assignee : Adv. Vakeel Ahmed

ORDER

IA-4410/2022

It is stated by the Ld. Counsels that a stay by the Hon'ble NCLAT is continuing. Therefore, at request and by consent, list this IA on **30.07.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

29.04.2024
Lalit